

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of litigation work amongst Law Officers in the Central Administrative Tribunal, Srinagar Bench.

Government Order No. 7324- JK(LD) of 2026.
Dated. 16 - 06- 2026.

In partial modification of Government Order No. 6181- JK(LD) of 2025 dated 22-05-2025, it is hereby ordered that the litigation work of following Departments in the Central Administrative Tribunal, Srinagar Bench shall be conducted by Mr. Furqan Yaqub Sofi, Government Advocate:

S.No.	Name of the Law Officer/ Designation. Shri	Departments Alloted
1.	Furqan Yaqub Sofi Government Advocate	i. Social Welfare Department ii. Skill Development Department iii. Food, Civil Supplies and Consumer Affairs iv. Housing and Urban Development Department.

The aforesaid allocation is purely temporary in nature and shall remain subject to the satisfactory performance of the Law Officers, which shall be reviewed periodically. The said allocation shall further remain subject to such alterations, modifications or reallocations as may be deemed fit by the Department of Law, Justice and Parliamentary Affairs.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Commissioner Secretary to Government

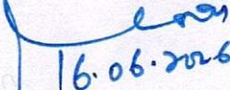
No. LAW-Jud/154/2025-10- part-I.

Dated. 16-06- 2026.

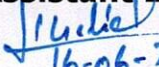
Copy to the:-

1. Ld. Advocate General, J&K.

2. All concerned Administrative Secretaries.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Divisional Commissioner Kashmir.
5. Registrar, Central Administrative Tribunal Srinagar Bench.
6. All Concerned Law Officers
7. Director Information, J&K.
8. Director Archives, Archaeology and Museums, J&K.
9. Director Litigation Kashmir.
10. Private Secretary to Hon'ble Chief Minister for information of Hon'ble Chief Minister.
11. All Officers of the Department of Law, Justice and Parliamentary Affairs.
12. Private Secretary to the Commissioner Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Commissioner Secretary.
13. I/C Website Section.
14. Government Order File.
15. Concerned File.


16.06.2016
(Binny Kumar)

Assistant Legal Remembrancer


16-06-2016.